

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS**

ORDER

In partial modification of earlier order no. 18720-18741/Bail/Judl./DWK/2019 dated 30.07.2019, the bail/urgent applications pertaining to Police Stations Dwarka South, Dwarka North, Sector-23 Dwarka, Palam Village, Kapashera, Dabri, Bindapur, Janak Puri, Vikas Puri & CBI of South-West District, New Delhi shall be dealt with by Sh. Ajay Goel, Spl. Judge (NDPS) (Court Room No. 610) for 26.08.2019 only.

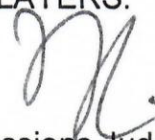


(Narottam Kaushal)
District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 20467-481 /Bail/Judl./DWK/2019 Dated 26/08/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q) Tis Hazari Courts, Delhi.
3. The concerned Judicial Officers, Dwarka Courts.
4. Officer Incharge, Bail and Filing Section (Facilitation Centre).
5. Ld. District & Sessions Judge Secretariat, (S-W).
6. The President/Secretary, Dwarka Courts Bar Association Dwarka.
7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
8. The Chief Prosecutor/Incharge, Prosecution Branch, Dwarka Courts.
9. Branch Incharge, Admin. Branch, Dwarka Courts.
10. The Web Site Committee, Tis Hazari courts, Delhi.
11. Server Room, Dwarka Courts with the directions to display the order on the website.
12. Notice Boards, Dwarka Court Complex.
13. Branch Incharge, R&I Branch for uploading on LAYERS.



District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.